

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 92 of 2014 & IA No. 97 of 2014 in
Appeal No. 243 of 2012**

Dated : 11th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Association of Steel Rolling Mills & Furnaces & Ors. ... Applicant (s)

**Industrial Area Manufactures Association & Ors. Applicant (s)
Versus**

Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri (I.A.92/14)
Ms. Pyoli (I.A. 97/14)
Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja
Mr. Pradeep Misra for R-2 to R-3

ORDER

The learned counsel for the Respondent again seeks some time for filing the reply. Though it is opposed by the learned counsel for the Applicant vehemently, we think it fit to give some time. Accordingly, the learned counsel for the Respondent is directed to file the reply on or before 25.03.2014 after serving copy on the other side.

Post the matter on **02.04.2014**. In the meantime, no coercive steps be taken.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak